

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 11th day of **March, 2019**

Present :

**Hon'ble Ms. Ajanta Dayalan, Member-A
Hon'ble Mr. Rakesh Sagar Jain, Member-J**

Original Application No.330/00194/2016

Vipin Kumar Dubey. **Applicant.**

V E R S U S

Union of India and ors. **Respondents.**

Advocate for the applicant :None

Advocate for the respondents :Shri Ashutosh Shukla

O R D E R

By Hon'ble Ms. Ajanta Dayalan, Member-A :

List revised. None present for the applicant. Shri Ashutosh Shukla, counsel for the respondents is present.

2. On the last occasion i.e. on 17.01.2019 no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

Member-A

RKM/